



ROC.NO.13/2015-CON.ESTT.I.

**THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED TO
THE POST OF COMPUTER OPERATOR IN THE MADRAS HIGH COURT
SERVICE AND POSTED IN THE PRINCIPAL SEAT AT MADRAS AND
DIRECTED TO REPORT AT THE MEETING HALL, ANNEXE BUILDING,
HIGH COURT, MADRAS ON 27.04.2018 AT 10.00.A.M.**

Sl. No.	NAME OF THE CANDIDATE
1	DEVAKARTHI .N
2	LAVANYA .D
3	SUDHA .G
4	KARTHIK .S
5	VAANI .B
6	DHANAKKODI .R
7	KUPPAN .V
8	DHANUSU .J
9	KAMATHCI .T
10	MERCY .A
11	SENTHIL KUMAR .A
12	NARENDIRAN .M
13	PARASAKTHI .P
14	KANITHA .P
15	ABRAHAM .T
16	LAKSHMI .S
17	RANJITH .D
18	KALAISELVI .M
19	GOMATHI .K
20	NITHIYA .P
21	MOHAMMED FAROOK ALI .B
22	SURIYA .G
23	SATHYANAGARAJ .P

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:2:

**THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED TO
THE POST OF COMPUTER OPERATOR IN THE MADRAS HIGH COURT
SERVICE AND POSTED AT MADURAI BENCH OF MADRAS HIGH COURT,
MADURAI AND DIRECTED TO REPORT AT THE ESTABLISHMENT
SECTION, MADURAI BENCH OF THE MADRAS HIGH COURT, MADURAI,
ON 27.04.2018 AT 10.A.M.**

Sl. No.	NAME OF THE CANDIDATE
1	MANIKANDAN .N.A
2	SERANTHAIYAN .P
3	HARIBABU .M.K
4	MANOJ .N

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:3:

**THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED TO
THE POST OF TYPIST IN THE MADRAS HIGH COURT SERVICE AND
POSTED IN THE PRINCIPAL SEAT AT MADRAS AND DIRECTED TO
REPORT AT THE MEETING HALL, ANNEXE BUILDING, HIGH COURT,
MADRAS ON 27.04.2018 AT 10.00.A.M.**

Sl. .No.	NAME OF THE CANDIDATE
1	RAMAMOORTHY .R
2	SHEELA .Y
3	DEVI .G
4	NAVEEN .P
5	ARULSATHYA .S
6	REVATHI .T
7	BHARATHI .M
8	DIVAKARAN .P
9	SASIKALA .L
10	MANGAIYARKARASI .G
11	NITHYA .K
12	SARANYA .D
13	SASIKALA .K
14	PREMA .K
15	MATHIYARASI .S
16	EZHILARASAN .R

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:4:

THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED TO THE POST OF TYPIST IN THE MADRAS HIGH COURT SERVICE AND POSTED AT MADURAI BENCH OF MADRAS HIGH COURT, MADURAI AND DIRECTED TO REPORT AT THE ESTABLISHMENT SECTION, MADURAI BENCH OF THE MADRAS HIGH COURT, MADURAI, ON 27.04.2018 AT 10.A.M.

Sl. No.	NAME OF THE CANDIDATE
1	STALIN .D
2	MARISUNDAR .A
3	UMADEVI .S.P
4	PARASAKTHI .M
5	PREMA .P.S
6	VIJAYA .M
7	GEETHA .G
8	SIVARAJ .P

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:5:

**THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED TO
THE POST OF READER/EXAMINER IN THE MADRAS HIGH COURT
SERVICE AND POSTED IN THE PRINCIPAL SEAT AT MADRAS AND
DIRECTED TO REPORT AT THE MEETING HALL, ANNEXE BUILDING,
HIGH COURT, MADRAS ON 27.04.2018 AT 10.00.A.M.**

Sl. No.	NAME OF THE CANDIDATE
1	RAMPRASATH .T
2	VIGNESHWAR .V
3	SATHESH .K
4	MOHAN .P
5	BALRAJ .M
6	PRABU .P
7	SUDHAGAR .C
8	KARTHIKEYAN .R
9	SELVAM .S
10	MUTHU KUMAR .M
11	KUMAR .S
12	BASKARAN .S
13	NAVEEN KUMAR .V
14	SIVASUBRAMANIAN .M
15	VINOTHKUMAR .N
16	ABIRAMI .T
17	SELLAMEENA .K
18	SAKTHIVEL .A.R
19	AMALA .T
20	SATHIYARAJ .K
21	DURGADEVI .K
22	SUDHA .S
23	ANANDHAM .G
24	KULOTHUNGAN .M
25	SANTHADEVI .P
26	ABINAYA .S
27	RAMKUMAR .R
28	GAYATHRI .I
29	SELVAM .R

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:6:

**THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED TO
THE POST OF READER/EXAMINER IN THE MADRAS HIGH COURT
SERVICE AND POSTED AT MADURAI BENCH OF MADRAS HIGH COURT,
MADURAI AND DIRECTED TO REPORT AT THE ESTABLISHMENT
SECTION, MADURAI BENCH OF THE MADRAS HIGH COURT, MADURAI,
ON 27.04.2018 AT 10.A.M.**

Sl. No.	NAME OF THE CANDIDATE
1	CHANDRAN .A
2	PAVITHRA .M
3	PAVITHRAA DEVI .A
4	PONRAJ .R
5	PRABUKUMAR .A
6	NIVETHA .P

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APPOINTMENT ORDERS FOR THE ABOVE MENTIONED CANDIDATES HAVE BEEN DESPATCHED TO THEIR RESPECTIVE ADDRESS, THROUGH SPEED POST, REQUIRING THEM TO REPORT FOR CERTIFICATE VERIFICATION & FOR JOINING DUTY IN THE FORENOON ON 27.04.2018.

ALL THE AFORESAID CANDIDATES ARE DIRECTED TO BRING THE ORIGINAL APPOINTMENT ORDER SENT BY THE HIGH COURT ALONG WITH **ALL THE TESTIMONIALS(CERTIFICATES), IN ORIGINAL.**

THEY ARE ALSO INFORMED THAT THEY SHALL BRING ANY OF THE PHOTO IDENTITY CARD ISSUED BY THE CENTRAL / STATE GOVERNMENT, SUCH AS AADHAR CARD, DRIVING LICENCE, VOTER I.D. OR GOVERNMENT EMPLOYEE I.D. CARD DEPICTING THEIR ADDRESS AND PHOTO (PAN CARD IS NOT ALLOWED AS AN I.D. CARD FOR THIS PURPOSE) AND GET THEIR 'ENTRY PASS' FROM THE COUNTERS NEAR THE INDIAN BANK IN THE MADRAS HIGH COURT CAMPUS, MADRAS AND THE ENTRANCE OF MADURAI BENCH OF MADRAS HIGH COURT, MADURAI, RESPECTIVELY, SO AS TO ENTER THE HIGH COURT/MADURAI BENCH. CANDIDATES WITHOUT THE PHOTO I.D. WILL NOT BE ISSUED WITH ENTRY PASS.

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